

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): The incident reported in the Press occurred on 5th June, 1962. About 300 persons were tuberculin tested. The tuberculin was received from BCG Laboratory, Guindy. The tuberculin dilutions had been prepared in the month of May, 1962. The storage conditions of these dilutions were usual. 153 persons were affected. The symptoms were vague pains in the body, heaviness in the head and nausea. No definite diagnosis has so far been established on the basis of the tests done. Examinations are being carried out, but the Director of Health Services felt that nothing serious is involved. The condition of all the persons is satisfactory. The tuberculin in question has been sent to the Public Health Laboratory in Trivandrum and to the BCG Laboratory, Guindy, for necessary testing.

Shri A. K. Gopalan: According to the latest report, it is said that those who had been admitted in the hospitals and then discharged, fell down when they were going and again they were admitted in the hospitals, and that some other batches also had been admitted in the hospitals. In such circumstances, may I know whether the Ministry will make an enquiry about the situation now and also about the manufacture of the vaccine, when it was got, how many months old it was, and what these reactions were due to, whether they were due to the vaccine or due to other causes?

Dr. D. S. Raju: A thorough enquiry is going on in this matter. Regarding the first part of the question, about 45 persons were admitted on the first day, on the second day, 49 persons were admitted. But nothing serious has happened. They have all recovered, and most of them must have been discharged by now.

Regarding the vaccine, the vaccine is generally preserved in optimum conditions of temperature between 2 and 4 degrees Centigrade. The question is being discussed and investigated, whether there is any extraneous

contamination or whether the things have been properly stored or not.

A further report will be submitted later on.

(ii) **DERAILMENT OF NAGPUR-TATANAGAR PASSENGER TRAIN**

Shri P. K. Deo (Kalahandi): Under rule 197, I call the attention of the Minister of Railways to the following matter of urgent public importance and I request that he may make a statement thereon:—

“The reported derailment of the Nagpur-Tatanagar passenger train on June 8, 1962.”.

The Minister of Railways (Shri Swaran Singh): In response to the Call Attention Notice given by H. H. the Maharaja Pratap Keshari Deo and others, I have to inform the House that on the evening of 8th June 1962, No. 322 Down Nagpur-Tatanagar Passenger met with an unfortunate accident.

At about 19.10 hours, the train came to stop near 'A' Cabin of Bhilai marshalling yard at mile 524'2. Just then, the first bogie next to the engine derailed and the following 10 bogies of the train over-turned and capsized to the right of the track. The engine of the train remained on the track.

At that time there was a cyclone of very severe intensity which lasted for about half an hour and appears to have been confined between Bhilai and Kumhari. The gale was travelling from North to South.

As a result of the over-turning of the coaches, 9 persons were unfortunately killed. Another 123 received injuries, of whom 84 were discharged after first aid and the remaining 39 admitted in Hospitals—33 in Raipur Hospital and 6 in Bhilai hospital. Of these, 6 in the Raipur hospital and 2 in the Bhilai hospital are reported to be cases of serious injuries.

Due to the cyclone, several trees in the locality were uprooted and the

roofs of nearly 100 quarters attached to Bhilai yard were blown off. 14 goods wagons standing in the Bhilai marshalling yard were also pushed off the rails. Even the Cabin close by was severely damaged by the force of the gale.

Medical assistance and equipment from Raipur and the Medical Van from Bilaspur were rushed to the site. The General Manager and other senior officers of the South Eastern Railway also reached the site by a special train and visited the injured. The Deputy Minister for Railways, Shri Shah Nawaz Khan, also visited the injured.

A sum of Rs. 4,100 has been paid to the relations of some of the dead and to the injured persons.

The Additional Commissioner for Railways Safety, Calcutta, has commenced his statutory enquiry into the cause of the accident.

श्री बागडी (हिमार्) : यह हिन्दुस्तानी में भी बतला दिया जाय ।

Shri P. K. Deo: Instead of taking shelter under the 'vis-Major' i.e. 'act of God', may I know if the Minister will enlighten the House regarding the finding of the Additional Commissioner for Railway Safety who conducted the inquiry only yesterday.

Shri Swaran Singh: As the Additional Commissioner of Railway Safety is already holding an inquiry, it is not perhaps proper for me to say as to what was the cause of this accident. But the facts I have stated are before the House and it is for them to draw their own conclusion.

As to making the report available, I think it is the normal custom to supply the Library of the House with copies of the report. If it is the desire of the House, I can place a copy of that or give a brief summary of the inquiry.

Shri S. M. Banerjee (Kanpur): From the statement, it appears that the only cause which led to this accident was the cyclone. I want to know whether after the visit of the hon. Minister, he has been able to find out any cause other than cyclone.

Shri Swaran Singh: I think it will be embarrassing for the Deputy Minister or, in fact, for the Railway Administration, to prejudge the result of the inquiry. But so far as the visual facts are concerned, I have ventured to place them before the House. I would beg of the House to keep these facts before them and draw their own conclusion. One thing is that the train had come to almost standstill. Secondly, the force of the gale was such that some of the wagons which were standing in the yard were also blown off the rail and capsized. Thirdly, the gale was so strong that part of the cabin, which is a fixture in a firm structure, was actually blown off and that injured a person who was standing inside the cabin. These are the facts from which hon. Member, can draw their own conclusion. It is not for me to prejudge the result of the inquiry.

Shri Prabhat Kar (Hooghly): The hon. Minister has given the number of dead as 9. In the papers, it is stated that although 9 bodies have been found, there is further search going on and it is apprehended that the number of dead will be about 30. Has the hon. Minister, since the publication of the report in the press, been able to find out whether the number of dead is more than 9? I ask this since Shri Shahnawaz Khan was there, and so he might be able to answer.

Shri Swaran Singh: If the number of dead were more, I would certainly have given the information. This is the latest information. My hon. colleague, Shri Shahnawaz Khan, who went to the place of occurrence very quickly from Calcutta where he had gone on tour, also reported what he

[Shri Swaran Singh.]

saw. On the basis of all this information, I have given the number of deaths which is 9.

Mr. Speaker: Three or four names have been added to this notice.

श्री बागड़ी कोई सवाल करना चाहते हैं ?

श्री बागड़ी : मैं सवाल क्या करूँ जब अंग्रेजी में सारी कार्रवाई हो रही है ?

अध्यक्ष महोदय : आप कुछ पूछना चाहते हैं या नहीं ?

श्री बागड़ी : बात यह है, अध्यक्ष महोदय, कि न तो मैं वक्त जाया करना चाहता हूँ और न कोई अड़बट की बात करना चाहता हूँ। अर्ज यह है कि कलिंग अटेंशन नोटिस मैंने दी थी, और मेरा ख्याल है कि मैंने सब से पहले दिया था।

अध्यक्ष महोदय : आप ऐसी बात नहीं कह सकते।

श्री बागड़ी : या तो यों कहिये कि हिन्दी बोलने वालों के पक्ष

Mr. Speaker: Order, order.

आप यह नहीं कह सकते कि आप का नोटिस सब से पहले आया था क्योंकि यह तो पहले ही से दर्ज किया हुआ है कि किम का नोटिस पहले आया। इसमें कुछ रिफ्लेक्शन आता है। आप दूसरों पर इल्जाम लगाते हैं। अगर आप को तसल्ला करना है तो दफ्तर में जा कर कह लें कि पहले किम का नोटिस आया क्योंकि हर नोटिस पर वक्त दर्ज किया जाता है। जो आप ने अब तार में पढ़ा है वही वाक्यात है, अब अगर आप सवाल करना चाहते हैं तो सवाल कीजिये।

श्री बागड़ी : स्पेकर साहब, मैं तो यही चाहता हूँ कि अगर आप हिन्दी या हिन्दुस्तानी में कोई चीज नहीं कहने देना चाहते हैं तो यह कह दें ताकि मैं बार बार बीच में पड़ कर हाउस का वक्त जाया न करूँ। अगर हिन्दुस्तानी में कोई बात कही जाये तो उस का

अनुवाद अंग्रेजी में करो, लेकिन जो बात अंग्रेजी में कही जाय अगर उस का अनुवाद हिन्दी में न किया जाय तो इस का मतलब यह है कि जो हिन्दी या हिन्दुस्तानी जानते हैं उन का यहाँ बैठना बेकार है सिवा इस के कि वह सुनते रहें और बैठे रहें।

अध्यक्ष महोदय : ऐसी बात नहीं है। सिवाय सवालों के, कि जब कोई सवाल हिन्दी में किया जाता है तो उस का जवाब हिन्दी में दिया जाता है और उस का अनुवाद अंग्रेजी में भी दिया जाता है, वरना जो कार्रवाई यहाँ होती है उस की हर एक चीज का तर्जुमा अंग्रेजी में नहीं किया जाता। यहाँ पर मेम्बर माहिबान को और मिनिस्टर माहिबान को हिन्दी या अंग्रेजी में बोलने को पूरी आजादी है। इसी कायदे के मुताबिक मैं चल रहा हूँ।

श्री रामेश्वरानन्द (कन्नड) : मैं आप का एक मिनट चाहता हूँ।

अध्यक्ष महोदय : कहिए।

श्री रामेश्वरानन्द : बात यह है कि अभी तक ऐसा हुआ है कि जो प्रश्न का उत्तर हिन्दी में दिया गया है उस का अनुवाद अंग्रेजी में अवश्य सुनाया गया है। मैं इस का विरोधी नहीं हूँ क्योंकि जो भाई हिन्दी नहीं समझते हैं उन के लिये ऐसा किया जाना चाहिये। किन्तु इस बात का ध्यान नहीं रखा जाता कि जो अंग्रेजी नहीं जानते उन के लिये हिन्दी में अनुवाद किया जाय। मेरा मन्त्र निवेदन है कि इस प्रकार की चीज नहीं होनी चाहिये। यह ठीक है कि आप लोगों के हाथ में शासन है, किन्तु यह चीज देर तक नहीं चलेगी, हम लोग भी यहाँ चुन कर आये हैं, आप से अच्छी तरह से आये हैं खराब नहीं आये हैं।

अध्यक्ष महोदय : इस में किसी तरह का इम्तियाज नहीं है। पहले यहाँ सारी कार्रवाई

अग्रजी में होती थी, अब हमें हिन्दुस्तानी को लाना है तो हर एक को उसे सोखना होगा। इसीलिये हम हिन्दी को आहिस्ता आहिस्ता लाने की कोशिश कर रहे हैं। इस में किसी किस्म का इम्तियाज नहीं किया जा रहा है।

श्री बागड़ी : स्पीकर साहब

Mr. Speaker: Shri Mohsin wanted to put a question, I believe.

Shri Mohsin (Dharwar South): Is it not possible to entrust this enquiry to a non-railway official so that the railway officials may not be in a position to influence this enquiry?

Mr. Speaker: It is a suggestion.

Sardar Swaran Singh: The officer who is holding the enquiry is not a railway officer. He is independent of the railway administration; he is in the Transport Ministry.

Mr. Speaker: Shri Nath Pai.

श्री बागड़ी स्पीकर साहब, मैं एक सवाल पूछने को इजाजत चाहता हूँ।

अध्यक्ष महोदय : मैं ने अभी श्री नाथ पाई को बुलाया है।

Shri Nath Pal (Rajapur): I shall prefer to wait for the statement which he has promised.

श्री बागड़ी : मैं मंत्री महोदय से पूछना चाहता हूँ कि ये जो देश में रोज एक्सीडेंट होते रहते हैं इन के बारे में सोचने के लिये क्या वह कोई गैर सरकारी बोर्ड कायम करने की तजवीज रखेंगे जोकि इन नुक़ायस को देख कर दूर कर सके और इन रात दिन के एक्सीडेंटों से देश को बचाया जा सके ?

श्री स्वर्ण सिंह : माननीय सदस्य को इत्म् होगा कि एक कमेटी बनायी गयी है जिस के सदर डा० कुंजरू हैं और इस हाउस के

मेम्बर और राज्य सभा के मेम्बर उस कमेटी के मेम्बर हैं। ८ जून को उन की पहली मीटिंग हुई है। उन्होंने एक क्वेश्चनेयर मुकम्मल किया है और रेलवे एडमिनिस्ट्रेशन को और दूसरे आरगेनाइजेशन को भी जिन को वाक-फियत है उन को वह लिख रहे हैं। जो चीज आनरेबिल सदस्य के मन में है उसी किस्म की एन्क्वायरी कमेटी दर अग्ल कायम की जा चुकी है और हम उम्मीद करते हैं कि उन की रिपोर्ट से ऐसी कुछ तजवीज निकलेंगी जिन से रेलवे एडमिनिस्ट्रेशन को फायदा पहुंचेगा।

12.14 hrs.

PAPERS LAID ON THE TABLE

RATIFICATION OF ILO CONVENTION

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): Sir, I beg to lay on the Table a statement regarding ratification of the ILO Convention (No. 110) concerning conditions of employment of plantation workers. [Placed in Library. See No. LT-187/62.]

12.14½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

FIRST REPORT

Shri Mulchand Dube (Farvakha-bad): Sir, I beg to present the First Report of the Committee on Absence of Members from the Sittings of the House.